

**Central Administrative Tribunal
Principal Bench
OA No. 4155/2016**

New Delhi this the 20th day of December, 2016
Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Sh. K.N. Shrivastava, Member (A)

Shri Banamali Halder, Aged about 55 years
S/o Late Shri Tinkari Halder
R/o Z-932, Timar Pur, Delhi-110054
Working as Assistant
(Now Asstt Section Officer (ASO)
Ministry of Labour and Employment
Room No. 320-A, Shram Shakti Bhawan
Rafi Marg, New Delhi-110001. Applicant

(By Advocate: Mr. Ramesh Datta)

Versus

Union of India & Others : Through

1. The Secretary
Department of Personnel and Training
Ministry of Personnel, Public Grievances & Pensions,
Room No.112, North Block,
New Delhi.
2. The Secretary
Union Public Service Commission (UPSC)
Dholpur House
Shahjahan Road
New Delhi.
3. The Secretary
Ministry of Labour and Employment
Shram Shakti Bhawan,
Rafi Marg,
New Delhi-110001 Respondents

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

Learned counsel for the applicant submits that he wants to withdraw the OA with liberty to file a better drafted one.

2. Accordingly, the OA is dismissed as withdrawn, with afore noted liberty.

**(K.N. Shrivastava)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

